## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

		IOHD SHARIEF TARIQ, MEMBE JAYARAGHAVAN, MEMBER - T	R-JUDICIAL				
APPLICATION NUMBER		:	ECHNICAL				
PETITION NUMBER		: CP/10/2016					
NAME OF THE PETITIONER(S)  NAME OF THE RESPONDENT(S)  UNDER SECTION		: AROMATIC INGREDIENTS PVT LTD : SYNTHITE INDUSTRIES : 58					
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
						REPRESENTATION BY WHO	M
	THR24Addagh KANNAM	Coemsel Par Respondent	Th				
•	PRIVADARSHINI N AKHIL JAIN For TKBHASKAR	Coursel for Perisoner	lugu				

## **ORDER**

Ms. Priyadarshini N, Counsel for Petitioner and Mr. Thriyambak Kannan, Counsel for Respondent present. Counsel for Petitioner has submitted final arguments which are also the same in relation to CP No.10/2016. Both the CP.No. 9/2016 and CP No.10/2016 are identical in nature and the issue involved are substantially the same. Therefore, the arguments submitted by the Petitioner ought to have been considered for disposal of both the Petitions. Counsel for Respondent submitted that his senior is not available and seeks enlargement of time. At the request, time is enlarged with a condition that in case his senior may not be available on the next date of hearing, then the representing Counsel has to complete his arguments in both the CPs. Put up on **04.07.2017 at 10.30 A.M.** 

了、コニアマルチンへ、 (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)